Central Schools in Himachal Pradesh

1673. SHRI G. SWAMY NAIK: Will of EDUCATION the Minister pleased to state:

Written Answers

- (a) what is the number of Central schools in Himachal Pradesh;
- (b) whether Government propose to open more such schools in that State during the Seventh Five Year Plan period; and
- (c) if so, the year-wise break-uo thereof and if not, the reasons therefor?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) Eight.

(b) and (c) The locations for new Vidyalayas Kendriya (Centra] Schools) are decided by the Kendriya Vidyalaya Sangathan at the commencement of the academic session. It is not possible to indicate at this stage the places where the Kendriya Vidyalayas will be opened during the next five years.

Pharmacy Act, 1948

1674. DR. C. SILVERA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) since when Section 42 of the Pharmacy Act, 1948 is ki force;
- (b) the names of States which are enforcing) the above Section of the Act: and
- (c) what are the reasons that this Section is not being enforced uniformly in all the States?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHR1 YOGENDRA MAKWANA): (a) to (c) Section 42 of the Pharmacy Act, 1948 provides for prohibition of compounding, preparing, mixing or dispensing of any medicines by any person other than a regis-tered pharmacist on or

after such ci&>e as the state government my notify in the official 'gazatte It further provides that where no such date is noitified by the State Government, the prohibition would operate from 1st September, 1984. Thus this statutory provision has come effect in all the States and Union Territories from 1st September, 19'di, excepting the State of West Eengal which has notified 1st September, 1986 :'.s the date from which this provision wot Id be operative in that state.

to Questions

Compensation claims pending with Railways

- 1675. SHRI ?. M. KHAN Will the Minister of RAILWAYS be pleased to
- (a) the number of claims for compensation received by the railways in India during the years 1983-84,1984-85 zone wise;
- (b) the number of claims settled during the same period together with the amount of compensation paid; and
- (c) the number of claims pending with the railways foi finalisation by when these are likely cleared?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) The information is being collected and will be laid on tha Table of the Simila.

Pharmacists in Government Hospitals

1676, DR C. SILWERA Wilt Ihe Minister of HEALTH AND FAMILLY WELFARE be pleased to state that the number of pharmacists working Central Government hospitals various and the Central Government Health Services who have yet to be given selection grade a corting to the Third Commission's recommendations and the reasons for the delay?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKV7ANA): Ali i"ri«2 eligible Pharmacisty working in the various Central Government Hospitals have been given selection grade excepting the Dr. Ram Manohar Lohia Hospital where the case of one Prnrmanst is under considerition. Eligible Pharmacists of the Central Government Health Scheme we being given the Selection Grade shortly.

Indo-UK Agreement on Railway **Projects**

- SHRI ADINARAYANA 1677. REDDY: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether it is a fact that an Indo-UK agreement for projects has been signed in April, 1985: and
- (b) if so, what are the main features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS MADHAVRAO (SHRI SCINDIA): (a) and (b) No Indo-U.K. Pact for provision of financial assistance in respect of any Railway Project has been signed in April, 1985.

Bhopal gas victims

- 1-1677-A. SHRI JASWANT SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Starred Question 33-A given in the Rajya Sabha on the 21st January, 1985 and state:
- (a) how many Bhopal gas victims were discharged after first aid, how many suffered permanent disability and how many died in the gas tragedy as on the 30th April, 1985;
- (b) what is the amount of compensation paid so far to the victims/ next of kin and the estimated amount yet to Ibe paid; and

tPreviously Unstarred Question No. 1209, transferred from the 13th May, 1985.

(c) what are the detailed results of the post-mortem and other studies carried out on the gas victims?

THE MINISTER OF STATE IN THE DEP.VRTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) As per the information received from the Government of Madhya Pradesh, the total number of patients treated in Bhopal hospitals is 2,00,000 of which 11,500 were critically ill. According to the figures collected by State Government from hospitals, mortuaries, cremation grounds and burial grounds (also including the number of persons who had dies in other districts) the number of dead persons is about 1430.

- (b) According to the information received from the State Government a sum of Rs. 100.58 lakh has so far been distributed as compensation and the estimated expenditure on relief and rehabilitation is about Rs. 8 crores which is expected to go up
- (c) The gross autopsy findings were practically the same in several hundred of post-mortems that were carried out from 3rd December, 1984 onwards. The details of the changes seen in the several affected organs such as the lungs, respiratory tract, the brain and the abdominal viscera would be available from the Director, Medical-Legal Institute, Bhopal, Briefly, it may be mentioned that the most outstanding feature was the red discolouration cherry blood most prominently seen in the lungs but noticed in other viscera as well. Microscopically in several autopsies carried by the Medical-legal the Department Institute and the Gandhi Medical Pothology of College and the Institute of Pathology of the I.C.M.R., New Delhi, revealed that in addition to the consistent gross pathological findings there was evidence of congestion and inflammation of the trachea and the bronchi with ulcerative changes, waterlogging of the lungs and tbe alveoli filled with albuminous